

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

Original Application No. 2610 of 2000

New Delhi, this the 6th day of August, 2001

HON'BLE MR. KULDIP SINGH, MEMBER (JUDL)

Smt. Mithilesh Swami,
C-251, Minto Road Complex,
New Delhi.
(By Advocate: Shri K.P. Mishra proxy counsel
Shri B.B. Raval)

-APPLICANT

Versus

1. State of N.C.T. of Delhi through
The Chief Secretary,
Sham Nath Marg, Delhi.
2. Secretary of Education,
Old Secretariate.
3. Director of Education of Govt. of
N.C.T. of Delhi, Old Sectt.
4. D.D.E. Central distt.
Bela Road, Darya Ganj,
New Delhi.

-RESPONDENTS

(By Advocate: Shri Mohit Madan proxy counsel of
Mrs. Avnish Ahlawat)

O R D E R (ORAL)

By Hon'ble Mr. Kuldip Singh, Member (Judl)

Both the learned counsel have agreed that the applicant shall make a self-contained representation against her transfer and respondents shall consider her case within a period of one month from the date the applicant makes a fresh representation. In the meanwhile, the applicant shall not disturb from the place of posting.

2. OA stands disposed of with the above directions. No costs.


(KULDIP SINGH)
MEMBER (JUDL)